

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-128/2007/878/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 25th January, 2023.

Sub: **Casual leave with headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/440/E, dtd. 25.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.01.2023 along with station leave permission from the morning of 26.01.2023, after the Republic Day Programme, till the morning of 01.02.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/2007/879/A, dated 25.01.23
Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Rao